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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/616/ (IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: SUN PAPER MILL LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M.K. Browsou

2. MIC. K.IK. MU PRALVIKARAN

for verilination

for 200 jonden

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter. Time extended at request of both counsel for making submissions. Put up on 14.11.2017 at 10.30 A.M.

—Sel

K Anantha Padmanabha Swamy Member (Judicial)

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